

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT)(Insolvency) No.173/2020

In the matter of:

Aditya Sikdar & Anr

Appellant

Vs

Allahabad Bank & Anr

Respondent

Present:

Mr. Suhita Mukhopadhyay, Mr. Abhijeet Sinha, Mr. Satadeep Bhattacharya, Mr. Aditya Shukla, Advocates, Mr. Abhrajit Mitra, Sr. Advocate for Appellant

Mr. Saurabh Basu, Mr. Om Narayan, Mr Mohit Seth, Advocates for Respondent.

ORDER

(Virtual Mode)

18.02.2021- The composition of Bench is changed, therefore, we will hear the matter afresh. Let the matter be fixed for hearing on **1st March, 2021**.

Any order passed by the Adjudicating Authority is subject to outcome of this Appeal.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam